

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 127 2019

IN THE MATTER OF:

Canara Bank **...Appellant**

Vs

Valecha Engineering Ltd. **....Respondent**

Present:

For Appellant: Mr. Sunil Fernandes and Mr. Darpan Sachdeva,
Advocates.

For Respondent: Ms. Amrita Joshi, Advocate

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **24th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk